

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/0754/2017**

**Chandigarh, this the 28<sup>th</sup> day of May, 2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Dharampal son of Rammu aged 42 years, Group "C" Presently working as Driver (Motor Lorry Driver), Office of Executive Engineer, CPWD, Division No. I, Sector-7 B, Chandigarh (UT).

....APPLICANT

(Argued by: Applicant in person)

**VERSUS**

1. Union of India, Ministry of Urban Affairs and Development, Nirman Bhawan, New Delhi, through its Secretary.
2. The Director General (works), CPWD, Niram Bhawan, New Delhi.
3. Chief Engineer (NZ-I), Chandigarh, Sector-9, Kendriya Sadan, Sector 9-A, Chandigarh.
4. Superintendent Engineer, Chandigarh Centra Circle, Central Public Works Department, Chandigarh.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Applicant, appearing in person, seeks permission to withdraw the instant Original Application (O.A.), with liberty to file fresh one, on the same cause of action, with better particulars.

2. Respondents raised no objection.
3. Therefore, the O.A. is dismissed as withdrawn, with liberty as prayed for.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 28.05.2018**

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